National Company Law Tribunal Allahabad Bench

CPNO. 120/ND/2012

•	ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017
ı	NAME OF THE COMPANY: Mr. Shardul Viksam Gruffa V/S Gromfo Rakasha
S	NAME OF THE COMPANY: Mr. Shardul Viksam Grufta V/S Grom to Rakasha SECTION OF THE COMPANIES ACT: 397/39 & of the Companies ded of 1956 SI. NO. Name Designation Perrosontation
<u>S</u>	Sl. NO. Name Designation Representation Signature
	1. Dr. Pawan Jaisus Pema Politioner
2	2. Ashich Ur. Sriv. Dav. Respondent Albs

CP NO.120/ND/2012

Parties are represented by their respective counsels. The matter be listed on 9th November, 2017.

Dated:13.10.2017

Typed by: *P.K. Jyoti*

H.P. Chaturvedi, Member (Judicial)

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